# GOVERNMENT OF INDIA MINISTRY OF SCIENCE AND TECHNOLOGY DEPARTMENT OF SCIENCE AND TECHNOLOGY LOK SABHA UNSTARRED QUESTION No. 2766 TO BE ANSWERED ON 12/03/2021

### **Geo-spatial Mapping of Border Areas by Private Entities**

## 2766. SHRI RAVNEET SINGH BITTU:

Will the Minister of SCIENCE AND TECHNOLOGY विज्ञान और प्रौद्योगिकी मंत्री be pleased to state:

(a) whether the Government proposes to permit geospatial mapping of border and coastal areas by private entities, if so, the details thereof;

(b) whether this proposal have been opposed by the defence establishment for security reasons and if so, the response of the Government thereto;

(c) whether the Government undertook due consultation process with all the stakeholders including the armed forces while formulating the said proposal; and

(d) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

# MINISTER OF HEALTH AND FAMILY WELFARE; MINISTER OF SCIENCE AND TECHNOLOGY; AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN)

स्वास्थ्य और परिवार कल्याण मंत्री, विज्ञान और प्रौद्योगिकी मंत्री और पृथ्वी विज्ञान मंत्री

(डॉ .हर्ष वर्धन)

(a): Department of Science & Technology has issued Guidelines for "acquiring and producing geospatial data and geospatial data services including maps" on 15<sup>th</sup> February, 2021 which is applicable to all stakeholders, save as specifically provided for under the said guidelines, within the territory of India.

(b) to (d): The guidelines have been issued pursuant to recommendations received after due deliberations of the Committee of Secretaries which was represented by the Ministry of Defence also. The Ministry of Defence consulted all their stakeholders, after which the Committee of Secretaries recommended for the issuance of the guidelines.

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